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- (c) At present there is no such possibility.
- (d) The range of coverage of the 1 KW transmitter installed for second channel is about 60 Kilometres and beyond this range these programmes will not be available.

Installation of High Power Radio Transmitters at Parbhani

1129. SHRI VITHALRAO MADHAV-RAO JADHAV: Will the Minister of IN-FORMATION AND BROADCASTING be pleased to state:

- (a) whether there is any proposal under Government's consideration to strengthen the All India Radio Station Parbhani with the installation of high power radio transmitters:
- (b) whether it is a fact that the people of the region are demanding the same for several years; and
- (c) if so, by when a decision in this regard is likely to be taken?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTNG (SHRI V. N. GADGIL): (a) to (c) Representations had been received for making the auxiliary centre of AIR at Parbhani a fulfledged Station. Due to constraint on financial resources and relative priorities, there is no proposal, at present, to make AIR Parbhani as a fulfledged Station.

Price of Lands allotted to Co-operative Group Housing Societies in Pitampura, Delhi

1130. SHRI VITHALRAO MADHAV-RAO JADHAV: Will the Minister of WORKS AND HOUSING be pleased to state the reserved price fixed by DDA for the years 1975 to 1984, year-wise, for those lands which have been allotted by it to different co-operative house building societies in Pitampura, Delhi?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR): Delhi Development Authority have reported that they have not fixed any reserve price for the period 1975 to 1984 in respect of the land allotted to cooperative house building societies in Pitampura.

Daily Recommended Intake of Pulses

1131. SHRI GURUDAS DAS GUPTA: Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state:

- (a) the quantity of pulse intake daily recommended by the advisory committee of the Indian Medical Council for a balanced diet and its per capita availability during each year of Sixth Five ear Plan and the corresponding annual target for pulse production and production actually achieved;
- (b) the per capita daily average availability of pulses at the end of Fourth and Fifth Five Year Plan; and
- (c) the number of scientists working on pulses development and the research programme_S during Sixth Five Year Plan?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR): (a) The quantity of daily intake of pulses as recommended by Indian Council of Medical Research Advisory Committee for a balanced diet for adults is as follows:

(Grams pee day)

Type of Work		Adult Man	Adult Woman	
Sedentrry .		40	40	
Moderate Work		50	45	
Heavy Work .	•	6 o	50	

The table below gives the production targets, production and availability of pulses during each year of the Sixth Five Year Plan;

Year	Pro luction	tonnes	Per Capita		
	Ta get	Achievement	Year	(Grams day) voilability	
1980-81.	14.0	10.6	1981	37.2	
1981-82.	12.5	11.5	1982	39.2	
1982-83.	13.0 13.5	9.11	1983 (P)	39.5	
1983-84.	13.0	12.7	1384 (P)	41.0	
1984-85.	13.0	12.5 (P)	1985	_	, F

- *Figures are available for Calendar Years Provisional
- (b) The per capita availability of pulses at the end of the Fourth Five Year Plan (1974) was 40.8 gms. per day and at the end of Fifth Year Plan (1979) 44.7 gms. per day.
- (c) 358 scientists were working under the All India Coordinated Research Project on Pulses during the Sixth Five Year Plan (1980-81 to 1984-85).

Grants for Development of Surplus Land allotted to Harijans Landless Labourers

- 1132 PROF. B. RAMACHANDRA RAO: Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state:
- (a) the total amount provided during the Sixth Five Year Plan period as grants to the State Governments for development of surplus land allotted to Harijans and landless labourers;

- (b) the surplus land allotted, yearwise by Andhra Pradesh and Karnataka Governments during the years from 1981-82 to 1984-85; and
- (c) the amount spent by these two States, year-wise on the development of surplus land, yearwise for the same period?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR): (a) Under the Centrally Sponsored Scheme of providing financial assistance to assignees of ceiling surplus land an amount of Rs. 1034.39 lakh has been released as grant as the Central share to the States! Union Territories.

(b) and (c) A statement is laid on the Table of the House.

Statement

P it (b) of the Question:

(Area in acres)

Year	` .	•	an ir		-	,			An	dhra P radesh	Karnataka
1981-82							•			23,301	12,163
1 9 82-89										9,911	45,¢ 99
1 9 83-84				٠.						5,404	4,167
1 9 84-85	;			•	, .			• , , •	,	6,438	6,522
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